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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**




C.P. No. 11/74/NCLT/AHM/2016

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Neesa Leisure Ltd.

Section of the Companies Act: Section 74 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R-Dave	Advocate	Respondent	
2.	ASHOK SACHDEVA	A.R.	Respondent/Depositors	
3.	Ravish Bhatt	Adv.	Applicant	

ORDER


Learned Advocate Mr. Ravish Bhatt present for Petitioner. Learned Advocate Mr. Jaimin Dave present for Some Depositors. Authorised Representative Mr. Ashok Sachdeva present for Some Depositors.


Amended petition is filed.

Objections of deposit holders filed.

Heard arguments of Learned Counsel for Petitioner and Authorised Representative for the Depositors and Learned Counsel for Depositors.

Orders reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of October, 2017.